

[Translation]

*Information Technology*  
57**E-Mail Facility for SSIs in Madhya Pradesh**

1469. DR. LAXMINARAYAN PANDEY : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government have provided E-Mail facility to the eight District Industrial Centres in Madhya Pradesh for computerising the small scale units;

(b) if so, the details thereof;

(c) whether the Government propose to provide the same facility to the remaining centres in the State; and

(d) if so the details thereof and if not reasons therefor?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) Government have provided E-mail facility to the eight District Industry Centres viz. Bilaspur, Durg, Gwalior, Indore, Jabalpur, Khargaon, Rajgarh and Raipur in Madhya Pradesh for speedy transmission of data collected from the small scale units and other information relating to SSIs to the State Directorate of Industries and the Office of DC(SSI). This facility if not meant for computerising the small scale units.

(c) and (d) No Sir. This facility has been provided to those District Industry Centres which have sizeable concentration of small scale units.

[English]

**Funds from NRF**

1470. SHRI SURESH WAREPUDKAR : Will the Minister of INDUSTRY be pleased to state:

(a) whether the National Renewal Fund is meant for rehabilitation of sick industries in public sector only and not in private sector;

(b) if so, reasons therefor; and

(c) if not, the number of sick industries in private sector benefited by this fund during the last three years, State-wise?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) to (c) The National Renewal Fund has been set up by Government in February, 1992 to provide

social safety net for workers affected by technology upgradation, modernisation and industrial restructuring of Indian Industry. However, assistance from NRF is presently available for implementation of Voluntary Retirement Scheme in Central Public Sector Undertakings and the Scheme of counseling, retraining and redeployment of workers rationalised from organised sector.

[Translation]

*Loans & Advances to Small scale Industry*  
58-**Loans to SSIs**

1471. SHRI RAJO SINGH . Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received complaints from entrepreneurs regarding non-release of bank loans during the last three years;

(b) if so, the details thereof; and

(c) the action taken by the Government to improve this condition?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) Public Sector Banks (PSBs) extend credit to all the eligible borrowers on the basis of laid down policy and norms duly approved by their respective Board of Directors and also guidelines/instructions issued by Reserve Bank of India (RBI) in this regard. Complaints received from entrepreneurs regarding non-release of loan etc. by PSBs are sent to respective banks for redressal by the Government. Grievance redressal machinery exists in all the PSBs at different levels to deal with such complaints.

[English]

**Coal Handling Plants of ECL**

1472. SHRI BIKASH CHOWDHURY : Will the Minister of COAL be pleased to state:

(a) the steps being taken by the Government to ensure timely completion of major Coal Handling Plants presently under installation in ECL within their respective target dates;

(b) the present development status thereof;